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## In The Central Administrative Tribunal Jaipur Bench, Jaipur

Date of Order

Orders

13 .1 .2000

CP/19/98 (OA 165/98)

None present for the petitioner.

None was present for the petitioner on 16.11.99, 20.9.99 and 20.7.97.

On the perusal of petition it appears that prima-facie no case for issuance of notice against the opposite party is made out. We, therefore, decline to issue any notice against the opposite party for initiation of contempt proceedings.

The Contempt Petition is disposed of accordingly.

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(N.P.NAWANI) MEMBER (A) (S .K .AGARWAL) MEMBER (J)

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30/2000